

IN THE HIGH COURT OF JHARKHAND, RANCHI

W.P.(C) No. 7357 of 2016

Jharkhand Urja Vikas Nigam Ltd. Petitioner

-- Versus --

M/s Shree Ram Steel and Anr. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :- ---

For the Resp.No.1 :- Mr. D.K. Pathak, Advocate

11/26.03.2021 On repeated call, nobody appears on behalf of the petitioner. Mr.D.K. Pathak, the learned counsel appears for respondent no.1

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic. None of the parties have complained about any technical snag of audio-video and with their consent this matter has been heard.

On 04.09.2020 on the request of Mr. O.P. Tiwari, the learned counsel the matter was adjourned for 25.09.2020. On 25.09.2020, again on request of Mr. O.P. Tiwari, the learned counsel it was adjourned. On 09.10.2020, nobody appeared on behalf of the petitioner. However, with a view to provide one more opportunity, the matter was adjourned for four weeks.

Today again on repeated calls, nobody appears on behalf of the petitioner.

Accordingly the instant petition is dismissed.

(Sanjay Kumar Dwivedi, J)

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